NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 13th February, 2024, 10:30 A.M.

CP (IB) No. 42/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Starlight Ispat Pvt. Ltd. -Vs- Balasore Alloys Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Shaswat Kumar Rout, Adv. For Operational Creditor
Mr. Shailendra Jain, Adv.

For Respondent (s) — Mr. S. S. Ladda, Adv.
Mr. Adnan Ansari, Adv.
Pragya Nawandar, Adv.

ORDER

Both sides counsel present. Respondent counsel requested for time extension to file rejoinder. Two weeks' time is extended to file rejoinder. List the matter 12.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)